

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-21/2008(Pt.)/1450/A.**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, The Joint Registrar,  
Gauhati High Court,  
Itanagar Permanent Bench.

Dated Guwahati, 14<sup>th</sup> March, 2022.

Sub:- **Commuted leave.**

Ref:- No. HC(IB)-VIG/01/2022 Dated 11.03.2022.

Sir,

With reference to the above, I am directed to inform you that Shri Gote Mega, District & Sessions Judge, West Siang District, Aalo, Arunachal Pradesh, has been granted **ten days commuted leave, from 14.03.2022 to 23.03.2022, along with station leave permission**, subject to submission of leave application in prescribed format, leave admissibility Report with the medical documents at the Registry of Itanagar Permanent Bench. Further, he has been asked to hand over charge to a senior Judicial officer at the station.

Yours faithfully,

Sd/-

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-21/2008(Pt.)/1451-1452/A, dated** , 14-03-2022

Copy to:

1. Shri Gote Mega, District & Sessions Judge, West Siang District, Aalo, Arunachal Pradesh.
2. The Project Manager, Gauhati High Court.

**JT.REGISTRAR (VIGILANCE)**

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